

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 296 of 2019

IN THE MATTER OF:

Vijaya Sai Poultries

....Appellant

Vs.

Vemulapalli Sai Prameela & Ors.

....Respondent

Present:

For Appellant: Dr. UK Chaudhary, Sr. Advocate with Mr. Mansumyer Singh, Advocate.

For Respondents: Mr. Chava BadriNathBabu, Advocate.

O R D E R
(Virtual Mode)

31.03.2021: Heard the Learned Counsel for the Parties at length.

'Reserved for Orders'.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/kam